

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A. 350/17/2018
O.A. 350/1066/2017
M.A. 35016/2018

Date of Order: 27.02.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Naran Rout

-vs-

C.L.W.

For the Applicant : Mr. TK Biswas, Counsel

For the Respondents : Mr. A.K. Banerjee, Counsel

ORDER (Oral)

Per Dr. Nandita Chatterjee, Administrative Member:

Heard both counsel for applicant and respondents.

2. Learned counsel for respondents submits that the MA. 350/16/2017 arising out of OA. 350/1066/2017 has been filed for extension of time for three months to enable compliance of the order passed by the Tribunal on 20.09.2017.

3. Learned counsel for applicant vehemently objects to such extension of time but is not able to specify as to when exactly the representation has been filed by the applicant in compliance to orders of Tribunal dated 20.09.2017.

4. In this context, as a last chance, time is allowed for compliance, as prayed by Id. Counsel for respondents.

5. MA is disposed of accordingly.

(Dr. Nandita Chatterjee)
Member (A)

pd

(Manjula Das)
Member (J)

